

Name of the corporate debtor: M/s Shri Sdev Natural Resources Pvt. Ltd.; Date of commencement of liquidation: 17/02/2023 List of stakeholders as on: 18/04/2023.

## List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Transcoal Impex Private Limited	22.08.2022	8,171,833.00	7,260,492.00	Advances from buyer of goods	0	No	No	13.95	0	0	911,341.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
2	Yeshashvi Steel and Alloys Pvt Ltd	15.09.2022	1,360,659.00	1,294,886.00	Advances from buyer of goods	0	No	No	2.49	0	0	65,773.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
3	Green Gold Global Resources Pvt Ltd	25.10.2022	82,57,069.00	7,957,474.00	Advances from buyer of goods	0	No	No	15.30	0	0	299,595.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
4	Shubhlabh Unicom Pvt Ltd	27.10.2022	20,067,777.00	20,067,777.00	Suppliers of Goods, payment against supplies pending	0	No	No	38.56	0	0	0	0	Claim submitted during CIRP. In accordance with a notification by IBBI in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
5	Shri Balaji Lime Products	31.10.2022	2,563.00	2,070.00	Claim for TCS not deposited by CD	0	No	No	0.01	0	0	493.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38

6	Utility Briquettes Pvt Ltd	31.10.2022	3,911,901.00	3,420,432.00	Advances from suppliers and TCS claim	0	No	No	6.57	0	0	491,469.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
7	Shri Balaji Coal Company	31.10.2022	75,282.00	34,512.00	Claim for TCS not deposited by CD	0	No	No	0.07	0	0	40,770.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
8	Sanjay Coal Company	31.10.2022	2,980.00	2,407.00	Claim for TCS not deposited by CD	0	No	No	0.01	0	0	573.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
9	Jai Balaji Urja Products Pvt. Ltd.	31.10.2022	3,683.00	3,385.00	Claim for TCS not deposited by CD	0	No	No	0.01	0	0	298.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
10	Brahmputra Tradelink Pvt Ltd.	26.10.2022	3,347,022.00	1,722,033.00	Advances from buyer of goods	0	No	No	3.31	0	0	1,624,989.00	0	Claim submitted during CIRP. In accordance with a notification by IBBI "in case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38
11	Rangineni Steel Private Limited	22.03.2023	9,85,395.00	7,37,390.00	Advances from buyer of goods	0	No	No	1.42	0	0	2,48,005.00	0	Claim received during Liquidation
12	Palav Energy Private Limited	22.11.2022	3,749,066.00	36,87,686.00	Suppliers of Goods, payment against supplies pending	0	No	No	7.09	0	0	61,380.00	0	Claim received during Liquidation
<b>Total</b>			<b>48,949,835.00</b>	<b>46,190,544.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>88.79</b>	<b>0.00</b>	<b>0.00</b>	<b>3,744,686.00</b>	<b>0</b>	